

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1670
TO BE ANSWERED ON DECEMBER 18, 2023

ENHANCEMENT OF CENTRAL ASSISTANCE UNDER PMAY(U)

NO. 1670. SHRI NIRANJAN BISHI:

SMT. SULATA DEO:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether Government is aware that the raw material prices for the construction cost of EWS houses under PMAY (U) have gone up but Central Assistance (CA) has remained the same which has made it difficult on the part of poor beneficiaries to construct the houses under PMAY (U) with the same Central Assistance; and
- (b) whether Government will consider increasing the sharing pattern for Central Assistance (CA) for smooth implementation of PMAY (U) projects in the State of Odisha?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

- (a) & (b): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house with basic amenities to all eligible urban beneficiaries. Government of India is sanctioning the proposals based on the Detailed Project Reports (DPRs) along with project cost prepared by the implementing agencies of States/UTs. Government of India is providing its fixed share as Central Assistance of ₹1.0 lakh under In-Situ Slum Redevelopment (ISSR), ₹1.5 lakh for Affordable Housing in Partnership (AHP) and Beneficiary Led Individual Construction or Enhancement (BLC) verticals of PMAY-U. The remaining cost of the house as per DPR is shared by States/UTs/Urban Local Bodies (ULBs)/Beneficiaries. There is no proposal to increase the Central Assistance under PMAY-U with this Ministry in the country including State Government of Odisha.
